

The Deputy Labour Commissioner-cum-Conciliation Officer, Government of Bihar, advised the representatives of the striking employees on February 27, 1978 to call off the strike immediately as it was illegal. The working President of the Union of striking employees was also advised by the Chief Minister of Bihar to call off the strike and was assured proper examination of the demands in the light of practices prevalent in the steel plants. A decision was conveyed on 22-3-1978 to the concerned authorities that, if the strike was called off, pending disputes like gradations etc would be settled by the Chief Minister of Bihar personally. The strike was called off and the workers resumed their duties from afternoon of 27-3-1978.

With regard to the Durgapur Steel Plant the position about strike, slowing down of work etc in certain departments is as follows.

HSWU demanded upgradation of the two oil pump operators of plant Central Stores from P-4 to P-6. The operators had struck work when conciliation was in progress. The management is holding bi-partite discussions.

In support of their demands for upgradation, the Shunting staff of Traffic Department refused to perform certain jobs and stopped work. Their demands have been discussed and an agreement may be reached shortly.

The HSWU submitted a charter of demands pertaining to Refractory Department, demanding a review of bonus, implementation of 7-Group Rota, upgradation etc. The workmen slowed the refractories work in the SMS. Discussions are being held and an agreement is expected to be reached shortly.

HSWU (Shri N. Biswas Group) went on strike from 8 00 A.M. on 24-2-1978 in support of their following demands.

1 Implementation of the manning of the fire service Department in the ratio of I:I:I:5, instead of the existing ratio of I:I:I:5.

2. Fire service Department should be disassociated from the control of DIB and COS and should be put under the control of any other head of the Department.

3 The vacant posts in the Department should be filled up immediately.

Before the strike notice was served the above demands of the Fire Service Personnel were under consideration by the management and the matter had been discussed with all the three unions. The Deputy Labour Commissioner, Durgapur was also making efforts to bring about a settlement/conciliation. The workers restored normalcy from 10 P.M. the same day after settlement was reached on certain points between management and the unions through an agreement before Deputy Labour Commissioner, Durgapur.

#### **Homoeo-Contraceptive**

5828 DR BHAGWAN DAS  
RATHOR

SHRI SHYAM SUNDER  
GUPTA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether it is a fact that in response to the national call of Homoeo-Contraceptive, an oral sweet syrup from single edible shrub has been received by Government from Hardwar,

(b) if so, in what way wide and impartial tests Government propose to make, and

(c) whether some more samples from other corners have been received, if so, the details thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) No such oral sweet syrup has been received from Hardwar.

(b) Facilities are available at Homoeopathic Pharmacopoeia Laboratory, Ghaziabad, to investigate any claim that is received.

(c) A few samples were received, but as the information was inadequate, the claimants have been requested to furnish more details and the same is awaited.

#### Exports of Nurses for Prostitution

5829. SHRI RAJ KESAR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether his attention has been drawn towards news item entitled 'TNAJ exports nurses for prostitution' published in the 'Blitz' dated the 8th March, 1978; and

(b) if so, reaction of Government thereto and steps being taken to stop the export of Indian nurses to West Asian countries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes

(b) The Trained Nurses Association of India, which is a private organisation whose office bearers are elected by the members of the Association, has informed that the news item is absolutely baseless. In fact, the Association does not encourage Indian nurses going abroad, but on the other hand aspires to help them to develop a proper professional identity within the country. The deputation of nurses abroad is being allowed only where such deputation is considered by the Ministry of External Affairs to be in the interest of our political and economic relations with the country concerned. Selection of nurses by foreign agencies is not allowed as a matter of routine and the Ministry of External Affairs have been advised to include a representative of the Ministry of Health and Family Welfare in the

Recruitment Boards/Committees of the Recruiting Agencies.

#### Employees Stagnating in North-Eastern Telecommunication Circle

5830. SHRI AHMED HUSSAIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of employees stagnating as on 31st December, 1977 in the Clerical and Junior Engineers cadres and Selection Grades of both cadres in the North Eastern Telecommunication Circle,

(b) whether a large number of employees of the above cadres as well as in other cadres of various Telecommunication Circles/Dists. are stagnating for years together;

(c) whether his Ministry has taken any step to compensate such employees and has ever taken up the matter with the Department of Personnel and Administrative Reforms;

(d) if so, the results arrived at; and the details of proposal sent; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) to (e). The information is being compiled and will be laid on the Table of the House.

#### Homoeo Society of Hardwar

5831. SHRI SHYAM SUNDER GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a Homoeo-Society of Hardwar requested an across the Table discussion with